



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31th July, 2022

NOTICE

Please take notice that all the regular matters listed in Court-IV on 01st August, 2022 at 10:30 AM will be taken up after pronouncement of Judgment i.e Comp. App. (AT) (Ins) No. 128 of 2022, Contempt Case (AT) No 14 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019 & I.A. No. 1854 of 2019 in Comp. App. (AT) (Ins) No. 170 of 2019 listed in the main Cause list as item no.1, 2 & 3 in the Court of Chairperson.

By order of the Hon'ble Chairperson

-Sd/-

Registrar